NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 567/(MAH)/2017 CA No.

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.06.2017

NAME OF THE PARTIES:

Ambuja Cements Ltd.

V/s.

Ravisha Infraprojects Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

1. MS.P.M. Bhasali Advocate for Ambija

2. Rojbarni Pinjabi Advocate for Ambija

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ORDER

T.C.P. No. 567/I&BP/NCLT/MB/MAH/2017

- 1. The Learned Representative of the Petitioner is present.
- Vide an Order dated 20.04.2017 on the previous occasion, the Petitioner was directed to comply the requirements of the Code on or before 21st June, 2017.
- It is informed that Form No. 5 is ready to be filed if liberty is granted.
- The Registry is directed to accept the requisite form under the Code today itself and to be placed on record.
- The matter is now listed for hearing on 10th July, 2017.

Sd/-

M.K. Shrawat Member (Judicial)

Dated: 21.06.2017